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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 199-A/2016 with TP No. 199/397-398/NCLT/AHM/2016 CA. 112/2013 with C.P. No. 198/397-398/NCLT/AHM/2007

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

Name of the Company:

Jagran Prakashan Ltd.

V/s.

Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
sur-faller. Jenner with	Adio	Resp. 2.2	Cales
1. Mr. Rehansha			
2. MR. DMRUV DEWAN	Advocate	Petitioner	Jest the
MR. KOSTUBN DEVNANI Samach Soparkar Seniora 3, whichem Mathur with Pricha Borni	Advocate	Respondent No.566	Pollem
for Singhiello. 4. Pooja Bhaedway (Trivedis Law Office)	Advocate	Respondent No. 7	A

ORDER

Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostubh Devnani present for Original Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Poonam Mathur with Learned Advocate Mr. Trisha Baxi present for Original Respondents no. 5 and 6. Learned Advocate Mr. Pallav Kumar with Learned Advocate Mr. Rohan Shah present for Original Respondent no. 2. Learned Advocate Ms. Pooja Bhardwaj i/b Trivedi Law Office present for Respondent no. 7. None present for other Original Respondents.

Heard further arguments of Learned Senior Counsel for Original Respondents no. 5 and 6.

For hearing the arguments of Respondents, list the matter on 20.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of December, 2017.